

M.A.No. 46 1996
IN.
O.A.No. 17/2/94 1993

11.1.1996.

Hon. Mr. T. L. Verma, Member-J
Hon. Mr. D. S. Bawla, Member-A

None for the applicant. Sri N. P. Singh for the respondents. Misc. Application No. 46 of 1996 has been filed for disposing of this O.A. in the light of the decision of a bench of this Tribunal in Manne Lal & others vs. Union of India & others, reported in Educational Service Cases-1995 (Vol-II) page 42.

Since similar cases have been listed for final hearing on 11.7.1996, let this case be also listed for final hearing on that date.

[Signature]
Member-A.

[Signature]
Member-J

Pandey/-

OK

RA not filed
No amendment after
has been filed & pending
for orders
25.9.96

25-9-96

Mr. Mr. S. Das Gupta, Am
Mr. Mr. T. L. Verma JM

All the three applicants have
filed an application seeking
withdrawal of the O.A. The
Application is allowed. O.A. is
dismissed as withdrawn.

OK
M.A. No 1790/96 has been
filed by Sri D. N. Sivaswara
Adv. Submitted for orders.
Alongwith 17/2/94.

by
20/9/96

[Signature]
JM

[Signature]
Am